

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:1955  
ANSWERED ON:05.05.2016  
Cartel of Professional Litigants  
Reddy Shri Konda Vishweshwar

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government is aware of the professional litigants operating in cartel who file cases only to settle them out of court in return for a financial consideration from the other parties;
- (b) if so, the reaction of the Government, thereto; and
- (c) the steps taken/being taken by the Government to identify and stop these extortion cartels of professional litigants in the country?

**Answer**

ANSWER

MINISTER OF LAW AND JUSTICE  
(SHRI D.V. SADANANDA GOWDA)

- (a) to (c) The information is being collected and will be laid on the Table of the House.